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(2023) 11 MEG CK 0041

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 297 Of 2023

Soidur Rahman Mollah APPELLANT

۷s

State Of Meghalaya & Ors. RESPONDENT

Date of Decision: Nov. 17, 2023

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: M. Rahman, S.K. Hassan, I. Lyngwa, E.B. Passah

Judgement

H.S. Thangkhiew, J

As prayed for by Mrs I. Lyngwa, learned GA for the respondent Nos. 1 to 5 and Ms E.B. Passah, learned counsel for respondent No. 6, two weeks' time is granted to file their respective affidavits.

List the matter on December 4, 2023.